

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4479
ANSWERED ON:17.04.2001
SLUMS IN MAHARASHTRA
DR. KIRIT SOMAIYA;RAMSHETH THAKUR;SUBODH MOHITE

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a): the number of slums that have come up in the civilian areas and on the Central Government lands, particularly at salt pan land of Maharashtra;
- (b): whether the appropriate strategies have been chalked out by the Union Government to take over such land and remove encroachments;
- (c): if so, the details thereof;
- (d): the total area of land cleared from the encroachers and developed so far, location-wise;
- (e): whether the Government of Maharashtra has sought any financial assistance and other help to rehabilitate the slum dwellers;
- (f): if so, whether the necessary permission has since been granted to the Government of Maharashtra for the purpose;
- (g): if so, the details thereof; and
- (h): if not, the reasons therefor?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

(a)to(h): The information is being collected and will be laid on the Table of the Sabha.